

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2074(KB)2019
IA(I.B.C)/119(KB)2024,
IA(I.B.C)/2035(KB)2023,
IA(I.B.C)/1772(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	SANJEEV KR. MISHRA VS ABHIJEET HAZARIBAGH TOLL ROAD LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. S. Ganguly, Adv.] For the Petitioner
Mr. M.S. Tiwari, Adv.]

Mr. D.N. Sharma, Adv.] For the Liquidator
Mr. D. Chakraborty, Adv.]
Mr. Kritin Saraf, Adv.]

ORDER

1. Learned Counsel for the Petitioner present. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/119(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 5th Progress Report, which is placed at page 8 onwards. This application is supported by an affidavit which is placed at pages 5 to 7. The 5th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.
3. **IA(I.B.C)/2035(KB)2023:**
 - a. Reply affidavit be filed within a period of two weeks.
 - b. List this matter for arguments on **26th April, 2024**.
4. **IA(I.B.C)/1772(KB)2023:**

- a. This application has been filed by the Liquidator to place on record the 4th Progress Report, which is placed at page 8 onwards. This application is supported by an affidavit which is placed at pages 5 to 7. The 4th Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)